

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 16617/2014

(Arising out of impugned final judgment and order dated 22/01/2014
in TTR No. 1325/2003 passed by the High Court Of Judicature At
Allahabad)

BSNL

Petitioner(s)

VERSUS

COMMNR.TRADE TAX, U.P.

Respondent(s)

(With appln. (s) for exemption from filing o.t. and prayer for
interim relief and office report)

Date : 18/07/2014 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPAK MISRA
HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE

For Petitioner(s)

Mr. Rajiv Tyagi, Adv.
Mr. Ajay Kumar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List after two weeks, as prayed for by the learned
counsel for the petitioner.

(NAVEEN KUMAR)
COURT MASTER

(RENUKA SADANA)
COURT MASTER

Signature Not Verified

Digitally signed by
Naveen Kumar
Date: 2014.07.21
17:01:06 IST
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